

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 24/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017**

Name of the Company: Devang B. Parikh
(Anil Shah Financial Services Pvt Ltd)
V/s.
Registrar of Companies, Ahmedabad

Section of the Companies Act: Section 252 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS AJAY PARIKH	PCS	Sec 252	<u>Ajay Parikh</u>
2.				

ORDER

Learned PCS Mr. Ajay Parikh present for Appellant. None present for ROC, Ahmedabad.

Proof of service of notice of date of hearing on ROC filed stating that notice was served on 04.09.2017.

Hence, list the matter on 03.10.2017 for objections of ROC, if any.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 14th day of September, 2017.